

प्रेम कुमार मल्होत्रा  
सचिव  
P. K. Malhotra  
Secretary



भारत सरकार  
विधि और न्याय मंत्रालय  
विधि कार्य विभाग  
GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS  
August 14, 2015

**D.O. A-60011/14/2014-Admn.IV(LA)**

Dear Secretary,

As you are aware, this Department is mandated to give legal advice to all Government Departments on the issues raised by them and also advise them on litigation matters conducted on behalf of Union of India. However, the court cases are monitored by the concerned Department and there is no centralized system for collecting information with regard to pendency and status of these cases before various Courts. Of course, some of the Government Departments have made their own arrangements and developed system for monitoring cases pertaining to their Department, centralized data to these effect is not available.

With a view to streamline this procedure and to make available data at a single point, the Department of Legal Affairs is developing a web-based application that caters to a wide range of requirements for various Departments and the administrative authorities for effective handling of court matters. The Legal Information Management and Briefing System (LIMBS) which has the potential to capture information pertaining to different courts / tribunals and categorize them into various sets of customized MIS reports through friendly drop down menus for aiding the various levels of administration, i.e. right from the dealing clerk to the apex level and provides for information sharing on areas of common legal interest and has a reminder back up through SMS to provide timely alerts for catalyzing action by concerned functionaries in a particular case.

The following steps are required to be taken by each Ministry / Department for uploading the information and proper coordination for monitoring of these cases at appropriate level.

- (a) An officer not below the rank of Joint Secretary / Director may be nominated as the Project Coordinator for implementation of the LIMBS. His name, contact details including e.mail ID and Mobile Number may be made available to this Department.
- (b) For uploading the details of court cases and its various applications Shri Ajay Pathak, Project Manager will be available to assist the officers (Mob.No.9310564613, e.mail : admn4la-mol@nic.in).

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(c) This Department will be happy to provide training and guidance to the officers of the Ministry Department for operating the web-site and uploading the information.

(d) For further clarification, my office can be contacted either on telephone No.23389013 or e.mail : admn4la-mol@nic.in

I shall be grateful if you can issue necessary instructions to all the offices working under your administrative control to do the needful at the earliest and in any case latest by 31<sup>st</sup> August, 2015 so that the information / data with regard to all pending cases pertaining to Government of India is available on the LIMBS.

With regards,

Yours sincerely,



(P.K. Malhotra)

**All Secretaries to the Government of India (list attached)**